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ITEM NO.58

REGISTRAR COURT.1

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).39968/2012

NIRMAL DEVI

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 05/02/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rajesh Kr. Shrivastava, Adv.
Ms. Asha Gopalan Nair, Adv.

For Respondent(s)

Mr. Vibhu Tiwari, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing counsel the Court made the following
O R D E R

The matter falls under the completed category.

It be processed for listing before the Hon'ble Court, as per rules.

			(M.A. SAYEED)	
			REGISTRAR	

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